

FORM A

Public Announcement

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF DAHISAR TRADERS PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	DAHISAR TRADERS PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	06/11/2012
3.	Authority under which Corporate Debtor is incorporated/registered	ROC Kolkata
4.	Corporate Identity Number of Corporate Debtor	U74900WB2012PTC187958
5.	Address of Registered Office and Principal Office (if any) of the Corporate Debtor	2/7 Sarat Bose Road, Vasundhara 6th Floor Space No 7, Kolkata, West Bengal, India, 700020.
6.	Insolvency Commencement Date in respect of the Corporate Debtor	23/04/2025
7.	Estimated date of closure of Insolvency Resolution Process	19/10/2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr Seikh Abdul Salam IP Registration No. IBBI/IPA-003/IPA-ICAI-N-00250/2019-2020/12966
9.	Address and e-mail of the interim resolution professional, as registered with the Board	64J, Linton Street, P.S. Beniapukur, Kolkata, West Bengal- 700014. salam10695@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	cirp.dtpld25@gmail.com 64J, Linton Street, P.S. Beniapukur, Kolkata, West Bengal- 700014
11.	Last date for submission of claims	06/05/2025
12.	Classes of creditors, if any, under clause (b) of sub section (6A) of section 21, ascertained by the Interim Resolution Professional	NA
13.	Name of Insolvency Professionals identified to act as Authorized Representative of Creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of Authorized Representatives are available at:	Weblink: https://ibbi.gov.in/en/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Medicare Services (India) Private Limited on 23/04/2025. The creditors of Medicare Services (India) Private Limited are hereby called upon to submit their claims with proof on or before 06/05/2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 26-04-2025
Place: Kolkata

Sd/- Seikh Abdul Salam
No. IBBI/IPA-003/IPA-ICAI-N-00250/2019-2020/12966

PUBLIC NOTICE

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